THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES PENSIONS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, on behalf of Shri Arvind Netam, I lay on the Table a copy each (in English and Hindi) of the following papers :--

- 1. (a) Annual Report of the National Council for Cooperative Training, New Delhi, for the year 1991-92.
 - (b) Annual Accounts of the National Council for Cooperative Training, New Delhi, for the year 1991-92 and the Auditor's Report thereon,
 - (c) Review by Government on the working of the above Council.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library See No. LT 3989/93].

- II.A. (i) Annual Report and Accounts of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 1991-92, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the above Federation.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No. LT 3825/93 for A(i) to (iii)]

B. (i) Annual Report and Accounts of the National Federation of Labour Cooperatives

- Limited, New Delhi, for the year 1991-92, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the above Federation.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No. LT 3824/93 for B(i) to (iii)]

- C. (i) Tenth Annual Report and Accounts of the National Cooperative Tobacco Growers' Federation Limited, Anand, for the year 1991-92, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the above Federation.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No. LT 3826/93 for C(i) to (iii)]

Report and Accounts (1991-92) of the Central Social Welfare Board, New Delhi and related Papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESHWARI): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 199-92, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the above Board.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library See No. LT 3990/93]

Reports (for the year ended 31st March, 1992) of the CAG of India

SHRIMATI MARGARET ALVA:

On behalf of Dr. Abrar Ahmed, I lay on the Table a copy each (in English and Hindi) of the following Reports, under clause (1) of article 151 of the Constitution:—

(i) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1992—[No. 2 of 1993—Union Government (Scientific Departments)].

[Placed in Library See No. LT 4019/93]

(ii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1992—[No. 5 of 1993—Union Government (Civil)].

[Placed in Library See No. LT 4020/93]

(iii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1992—[No. 8 of 1993—Union Government (Defence Services)] relating to Army and Ordnance Factories.

[Placed in Library See No. LT 4022/93]

(iv) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1992—[No. 10 of 1993—Union Government (Railways)].

[Placed in Library See No. LT (4023/93]

(v) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1992—[No.14 of 1993—Union Government (Civil)] Ministry of Industry (Department of Public enterprises) Disinvestment of Government Shareholding in selected Public Sector enterprises during 1991-92.

[Placed in Library See No. LT 4021/93]

I. Report and Accounts (1991-92) of the Educational Consultants India Limited, New Delhi and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): Madam, I lay on the Table—

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Eleventh Annual Report and Accounts of the Educational Consultants India Limited, New Delhi, for the year 1991-92, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the above Corporation.
- (iii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 4000/93]

I. Report and Audited Accounts (1991-92) of the Rashtriya Sanskrit Sansthan, New Delhi.